

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

221. C.P.(CAA)/116(MB)2024 In C.A.(CAA)/78(MB)2024

IN THE MATTER OF

Astron Engineers (India) Private Limited

... Petitioner

Section 230-232 of Companies Act, 2013

Order Delivered on 31.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the RD West: Mr. Altap Shaikh, ICLS (VC)

ORDER

Adjourned to **28.08.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Anmol/